

NOTICE

In absence of Hon'ble Chairperson all mentioning of Fresh cases/ urgent listing/ listing of I. A's etc. be made before Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

By the order of Hon'ble Chairperson

-sd/-
Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.02.2020 (THURSDAY)

COURT - II

10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 305 of 2020	Kundan Care Products Ltd. Vs. Aashish Gupta	Prithu Garg	
2.	Comp. App. (AT) (Ins) No. 306 of 2020	K. Bapaiah Vs. Asset Reconstruction Company Ltd. (ARCIL) & Anr.	Gautam Singh	

For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 635 of 2019	Bank of Baroda. Vs. Sundaresh Bhatt RP of ABG Shipyard Ltd.	Raunak Dhillon	Satendra Rai
4.	Comp. App (AT) (Ins) No. 730 of 2019	Sandip Patel. Vs. Central Bank of India & Ors.	Aaditya A. Pande	H.S. Kholi-R1 Apar Chopra-RP Gagan Narang -R3
5.	Comp. App. (AT) (Ins) No. 839 of 2019	Babasaheb Sawalaram Chaware Vs. Punjab National Bank & Anr.	Vijay kumar	P.B.A. Srinivasan
6.	Comp. App. (AT) (Ins) No. 1408 of 2019	Rakesh Kumar Gupta Vs. Mahesh Bansal Interim Resolution Professional & Anr.	S.L. Gupta	Ashok Juneja-RP Shekhar Gupta-R2

7.	Comp. App. (AT) (Ins) No. 03 of 2020	Pawan kumar Agarwal Vs. Asset Reconstruction Company (India) Ltd.	Arjit Pratap Singh	Aman Verma
8.	Comp. App (AT) (Ins) No. 96 of 2020	D.S. Reddy Vs. Eco Drilling Fluids Pvt. Ltd. & Ors.	Mukesh Rana	Prachi Johri
9.	Comp. App. (AT) (Ins) No. 136 of 2020	Seema Sundd Vs. Investor Clinic Infratech Pvt. Ltd. & Anr.	Seema Sundd	
10.	Comp. App. (AT) No. 125 of 2019	State Bank of India. Vs. United Breweries (Holdings) Ltd. & Ors.	Chitranshul A. Sinha	Amish Tandon-R1 A. Raghunath- R3&4

02:00 PM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 596-597 of 2019 Part Heard	MTR Foods Pvt. Ltd. Vs. Ashish Kanodia, RP of the Maiyas Beverages and Food Pvt. Ltd. With	Aishwarya Choudhary	Amit Agrawal-R1 Swapnil Gupta-R2 Kaustav Saha-R4
2.	Comp. App. (AT) (Ins) No. 598-600 of 2019 Part Heard	Peepul Capital Fund III LLC. Vs Ashish Kanodia, RP of the Corporate Debtor & Ors. With	Aakarshan Sahay	Amit Agrawal-R1 Swapnil Gupta-R2 Kaustav Saha-R4
3.	Comp. App. (AT) (Ins) No. 791 of 2019 Part Heard	Shetron Ltd. Vs. Maiyas Beverages and Foods Pvt. Ltd. & Ors.	Priya Pathania	Abhijeet Sinha Atanu Mukherjee

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By Order

-sd/-
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